

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4531/2025

[Arising out of impugned final judgment and order dated 25-10-2024 in AUS37AACA No. 252/2024 passed by the High Court of Judicature at Allahabad]

BHARAT HEAVY ELECTRICALS LIMITED

Petitioner(s)

VERSUS

NORTHERN POWER ERECTORS LTD.

Respondent(s)

FOR ADMISSION

(IA No. 42440/2025 - EXEMPTION FROM FILING O.T.)

Date : 21-03-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) :Mr. Tushar Mehta, Solicitor General

Mr. Abhishek, AOR

Mr. Pallav Kumar, Adv.

Mr. Dibya Nishant, Adv.

Ms. Farheen Penwale, Adv.

For Respondent(s) :Mr. S. Niranjana Reddy, Sr. Adv.

Ms. Stuti Rai, Adv.

Mr. Yash S. Vijay, AOR

Mr. Shikhar Aggarwal, Adv.

Mr. Sahil Raveen, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 28th March, 2025.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)